



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 174/16	TP 71/17	For filing objections	433	Anil Kumar Jayaram Vs Quadra Software Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SANJAY YADAV B 97433 10242	RESPONDENT	
2)	K.Dushwant Kumar 9341223937	Respondent	

ORDER

Counsel for petitioner is absent. Shri K.Dushwant Kumar PCS filed for appearance for Respondent. Previous counsel has filed memo of withdrawing vakalath. PCS for Respondent reported that petition may be admitted and an IRP to be appointed as respondent has no objection. There is no representation for petitioner. For hearing petition, list it on 14/09/2017.


MEMBER(J)


MEMBER(T)